

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-01/1234/2025/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Nogen Senabaya Deori
District & Sessions Judge,
Udalguri

Dated Guwahati, the 25th February, 2025

Sub:- **Permission to avail Leave Encashment**

Ref:- Letter No.DJ (U) 245, dated 16.01.2025

Sir,

With reference to the above, I am directed to inform you that you been allowed to draw 10 days of Leave Encashment in respect of the LTC permission that was granted to you vide this Registry's letter no. HC. VII-06/17719/2024/A, dated 10.12.2024, for the block period of 2022-2024.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/1235-1237/2025/A. Dated 25th February, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

OR 27/2/2025
REGISTRAR (VIGILANCE)

W 25/02/25